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Title: Regarding corporal punishment to school children.

SHRIMATHI JHANSI LAKSHMI BOTCHA (BOBBILI): Mr. Deputy-Speaker, Sir, I would like to bring to the notice of the Government, through you, regarding corporal punishment to school children.

In August, 2007, the Principal of a High School in Andhra Pradesh gave electric shock to a ten-year old student. Unable to bear the harsh punishment, a few students ran away from the school. Another teacher of a school in Hyderabad pushed a five-year old student so hard that he injured his tongue badly. In July, 2007, the Headmaster of a private school in Mahabubnagar district in Andhra Pradesh chained a Class III student as punishment. In Delhi, a teacher was accused of molesting MCD school girls. In August, 2007, in Jaipur, Rajasthan, a student of Class XII was thrashed by a teacher. Later on, the student died. In Delhi, students of Classes VI to X of a public school were stripped and examined by doctors as part of a 'survey'. The tests have left the students embarrassed, harassed and traumatized. On 24th August, 2007, a 11-year old girl was allegedly beaten up by seven teachers in a Bangalore school for not doing her homework properly. The girl said that she would not go to the school.

There is a saying in Sanskrit: "मातृ देवो भवः, पितृ देवो भवः और आचार्य देवो भवः" When Acharya himself or herself is terrorizing school children, how will they come to school? In spite of the National Policy on Education recommended more than two decades ago that corporal punishment should be banned in all places of education, it has not been implemented by the concerned authorities. Teachers should be sensitized on the consequences of corporal punishment. An awareness campaign against corporal punishment has to be launched through electronic and print media regularly.

उपाध्यक्ष महोदय : आपकी डिमांड क्या है, आप वह नहीं बता रही हैं।

SHRIMATHI JHANSI LAKSHMI BOTCHA : Sir, the type of education that is being imparted is also not good. Students are made to mug up lessons instead of learning by understanding the subject. The attitude of both parents and teachers must change. Due to mushrooming of corporate schools, competition has increased; stress on students also has increased.[\[R73\]](#)

19.00 hrs.

It is a myth to believe that the stick inculcates a sense of discipline in a student. Schools, where teachers beat children, should pay huge compensation to the victims. Only then, would teachers stop giving corporal punishment.

Therefore, I would urge upon the Minister of Human Resource Development to bring forward a Comprehensive New Education Policy banning corporal punishment, learning while playing and reducing the burden of carrying umpteen books in a duck back bag, and lay stress on learning through computers. It will reduce the physical stress and increase the IQ of the student. This way, the student would be able to show his talent also.